Suppl- List 2 Sr. No. 15

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App. No. 38/2020

Raksha Devi ...Applicant

Through: - Mr. O. P. Thakur, Advocate

v/s

Union Territory of J&K

...Non-applicant

Through:- Mr. Jamrodh Singh, GA

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

MMU & KASHIM

At the request of learned counsel for the applicant, adjourned.

List on 17.06.2020.

(PUNEET GUPTA) JUDGE

Jammu 11.06.2020 Shammi